GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5247 ANSWERED ON:05.09.2011

INCLUSION OF CASTES IN SCHEDULED CASTE CATEGORY

Adityanath Shri Yogi;Baitha Shri Kameshwar ;Dhurve Jyoti;Jigajinagi Shri Ramesh Chandappa;M.Thambidurai Dr. ;Singh Baba Shri K.C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether various State Governments have urged inclusion of extremely backward castes, such as Biyar, Namasudra, Pod/ Pundra, Manjhi, Teli, Kote, Kshatriya, Kotegara, Koteyaa, Ramakshatriya, Kote Yara, Securage, Surveyagara and Metri in the list of scheduled castes;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has conducted any survey to ascertain the social, economic and educational condition of the said castes;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government for improving their conditions alongwith inclusion of the said castes in the list of scheduled castes?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b): Following table indicates the position about receipt of proposals from States/UTs, to include a caste in the list of Scheduled Castes:-

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Sr. No. State Government/U.T. Administration Caste
1 Chhattisgarh
                   Namasudra
2 Jharkhand Namasudra
3 Orissa
           Pod, Poundra
4 Uttar Pradesh
                    'Majhi' (not 'Manjhi')
5 Uttarakhand Namasudra, Pod, Poundra, Manjhi
6 Karnataka:
                 'Kote Kshatriya' (not 'Kote,
      Kshatriya'), 'Kotegar' (not
'Kotegara'), 'Koteyava' (not
'Koteyaa'), 'Ramakshatriya,
       Koteyara' (not 'Kote Yara'),
       'Serugara' (not 'Securage'),
'Servegara' (not 'Surveyagara')
7 Delhi
              Majhi' (not Manjhi)
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'Metri' caste is already specified as Scheduled Castes in relation to Karnataka. However, no proposal of a State Government has



- (c): No, sir.
- (d): Does not arise
- (e): The proposals of concerned State Governments /Union Territory Administrations have been processed in accordance with approved modalities. This Ministry implements several schemes for social, educational and economic development of Scheduled Castes.